

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1382/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: DBM Geotechnics & Constructions Ltd.
V/s
Dighi Port Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

①	Adv. Mayur Khondeparkar a/w Adv. Akhil Sorathy a/w Adv. Tejas Luniya. i/e Theodor Law Associates.	Advocate for Respondents	Tejashwari
---	---	-----------------------------	------------

② Sr. Adv. Dnyan Madan
a/w

Adv. Cyrus Andeshwar.

a/w

Lacanas Jaggu 1/b Khaitan & Co
for the
operational
creditor

2nd

ORDER

CP No. 1382/ I&BC/NCLT/MB/MAH/2017

Part heard. List this matter on 21.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)